Papers laid

PAPERS LAID ON THE TABLE

SHRI JAI RAM RAMESH: Sir, I have a point of order.

MR. CHAIRMAN: No point of order, please.

SHRI JAIRAM RAMESH: Sir, I have a point of order.

MR. CHAIRMAN: No point of order. I have not allowed.

SHRI JAIRAM RAMESH: Sir, I have a query.

MR. CHAIRMAN: Papers to be laid on the Table of the House.

SHRI JAIRAM RAMESH: Sir, I have a query.

MR. CHAIRMAN: No queries now.

Statement showing Bills Passed by the Houses of Parliament and Assented to by the President

SECRETARY-GENERAL: Sir, with your kind permission, I rise to lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Forty-ninth Session of the Rajya Sabha and assented to by the President.

...(Interruptions)...

- 1. The Special Economic Zones (Amendment) Bill, 2019
- 2. The Jammu and Kashmir Reservation (Amendment) Bill, 2019
- 3. The Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019
- 4. The Homoeopathy Central Council (Amendment) Bill, 2019
- 5. The Indian Medical Council (Amendment) Bill, 2019
- 6. The Dentists (Amendment) Bill, 2019
- 7. The Aadhaar and Other Laws (Amendment) Bill, 2019
- 8. The Central Universities (Amendment) Bill, 2019

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9.	The National Investigation Agency (Amendment) Bill, 2019		
10.	The New Delhi International Arbitration Centre Bill, 2019		
11.	The Appropriation (No.2) Bill, 2019		
12.	The Protection of Human Rights (Amendment) Bill, 2019		
13.	The Muslim Women (Protection of Rights on Marriage) Bill,	2019	
14.	The Banning of Unregulated Deposit Schemes Bill, 2019		
15.	The Companies (Amendment) Bill, 2019		
16.	The Finance (No.2) Bill, 2019		
17.	The Right to Information (Amendment) Bill, 2019		
18.	The Protection of Children from Sexual Offences (Amendmen	t) Bill, 2	019
19.	The Insolvency and Bankruptcy Code (Amendment) Bill, 201	9	
20.	The Airports Economic Regulatory Authority of India (Ame 2019	ndment)	Bil
21.	The Unlawful Activities (Prevention) Amendment Bill, 2019		
22.	The Code on Wages, 2019		
23.	The National Medical Commission Bill, 2019		

- 24. The Repealing and Amending Bill, 2019
- The Motor Vehicles (Amendment) Bill, 2019 25.
- 26. The Arbitration and Conciliation (Amendment) Bill, 2019
- 27. The Jammu and Kashmir Reorganisation Bill, 2019
- The Consumer Protection Bill, 2019 28.
- The Public Premises (Eviction of Unauthorised Occupants) Amendment 29. Bill, 2019
- 30. The Supreme Court (Number of Judges) Amendment Bill, 2019 [Placed in Library. For 1 to 30 See No. L.T. 1461/17/19]

Bill,

Papers laid

SHRI JAIRAM RAMESH: *

MR. CHAIRMAN: Nothing shall go on record. ...(*Interruptions*)... Nothing shall go on record. ...(*Interruptions*)...

SHRI JAIRAM RAMESH: *

MR. CHAIRMAN: That's to be decided by the concerned. ...(Interruptions)... The concerned have decided. ...(Interruptions)... Don't worry. ...(Interruptions)... It had been done earlier also. ...(Interruptions)... Please. ...(Interruptions)... This will not go on record. We are on a special occasion. Please bear with me. ...(Interruptions)... At least for the sake of the country. ...(Interruptions)...

L Notifications of the Ministry of Shipping.

II. Administrative Report and Accounts (2018-19) of Cochin Port Trust, Cochin, Kerala and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table:—

- I. A copy each (in. English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:—
 - G.S.R. 761 (E), dated the 7th October, 2019, publishing the Cochin Port Trust (Handling Freight Containers Carrying Dangerous or Hazardous Cargo) Regulations, 2019.
 - G.S.R. 778 (E), dated the 14th October, 2019, publishing the Cochin Port Trust (Licensing of Stevedoring and Shore Handling) Regulations, 2019. [Placed in Library. See No. L.T. 765/17/19]
- II. A copy each (in English and Hindi) of the following papers, under subsection (2) of Section 103 and Section 106 of the Major Port Trusts Act, 1963:—
 - (a) Administration Report of the Cochin Port Trust (CoPT), Cochin, Kerala, for the year 2018-19.

^{*} Not Recorded